

**Committees under Ministry of Agriculture**

5643. SHRI G. Y. KRISHNAN : Will the Minister of AGRICULTURE be pleased to state :

(a) the names and functions of the various Committees under his Ministry ;

(b) whether non-officials are also serving on these Committees ; and

(c) if so, their number and names and functions of such persons serving on each Committee ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) to (c). The information is being collected and will be placed on the table of the Sabha.

**Appointment of M.Ps. on Agriculture Commission to Advise on Farmers' Difficulties.**

5644. SHRI G. Y. KRISHNAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have appointed three Members of Parliament on National Commission on Agriculture to advise Government regarding farmers' difficulties ; and

(b) if so, the names of the Members of Parliament and the functions of the Commission ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). At present, three Members of Parliament are Part-time Members of the National Commission on Agriculture. Their names are as under :

1. Shri M. V. Krishnappa, Member, Lok Sabha.
2. Dr. Z. A. Ahmed, Member, Rajya Sabha.
3. Sardar Jaginder Singh, Member, Rajya Sabha.

Under the terms of reference the Commission has to examine comprehensively the current progress of agriculture in India and to make recommendations for its improvement and modernisation with a view to promoting the welfare and prosperity of the people.

**Implementation of Recommendations of Coal Wage Board by Collieries in Dhanbad Coalfield**

5645. SHRI DASARATHA DEB : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether Coal Wage Board recommendations have not been implemented in a large number of collieries in Dhanbad Coalfield, Bihar ;

(b) if so, the names of the collieries which have not implemented the Coal Wage Board recommendations ; and

(c) the steps taken by the Government to force such collieries to implement the Coal Wage Board recommendations ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI R.K. KHADILKAR : (a) and (b). Out of 417 working collieries in the Dhanbad region, 73 collieries as per list laid on the Table of the House [Placed in Library. See No. LT-717/ 1)] have not implemented the Wage Board's recommendations. The remaining collieries have implemented the recommendations either partly or fully.

(c) The recommendations are not enforceable statutorily. Efforts, therefore, continue to be made to secure implementation through persuasion and advice. Moreover, public sector consumers have been asked to purchase coal from only those collieries which produce certificates to the effect that they have implemented the recommendations of the Wage Board.

**Sale of Corrugated Iron sheets in Tripura**

5646. SHRI DASARATHA DEB : Will the Minister of STEEL AND MINES be pleased to state :